

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 63/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Hindustan Loha Ltd.
Under Section	66 of Companies Act

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.
Ms. S. Pholgu, Adv.
Mr. Abhijeet Agarwal, Adv.
Mr. Jaish Joshi, Adv.
Mr. Subham Agrawal, Adv.
Ms. Jagruti Sahoo, Adv.
Mr. Ashutosh Khemani CS.

For Respondent (s)

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ORDER

Ld. Counsel, Mr. S. K. Acharya, appearing for the petitioner, who submits that he already filed response to Report of RD. Ld. Deputy Registrar, Mr. Shivpal Singh, appeared for NWR, Ahmedabad who submits that he has not yet received copy of the response filed by the applicant. Applicant counsel submitted that hardcopy of the response already dispatched and it might be on transit. Hence, list the matter on 12.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)